

Report and Accounts (2022-23) of NCCT, New Delhi and related papers

सहकारिता मंत्रालय में राज्य मंत्री (श्री बी .एल .वर्मा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (a) Annual Report of the National Council for Cooperative Training (NCCT), New Delhi for the year 2022-23
- (b) Annual Accounts of the National Council for Cooperative Training (NCCT), New Delhi, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11384/17/24]

I. Notifications of the Ministry of Communications

II. Report and Accounts (2022-23) of TRAI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DEVUSINH CHAUHAN): Sir, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Communications (Department of Posts) Notification No. S.O. 5484(E)., dated the 29th December, 2023, notifying the commencement of the provisions which relate to serial number 2 and the entries thereto in the Schedule to the Jan Vishwas (Amendment of Provisions) Act, 2023, relating to the Indian Post Office Act, 1898, with effect from 29.12.2023, issued under sub-section (2) of Section 1 of the said Act.

[Placed in Library. See No. L.T. 11287/17/24]

(ii) A copy (in English and Hindi) of the Ministry of Communications (Department of Posts) Notification No. G.S.R. 09(E)., dated the 3rd January, 2024, publishing the Indian Post Office (Amendment) Rules, 2024, under sub-section (4) of Section 74 of the Indian Post Office Act, 1898.

[Placed in Library. See No. L.T. 11288/17/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 and sub-section (3) of Section 24 of the Telecom Regulatory Authority of India Act, 1997 :-

- (a) Annual Report and Accounts of the Telecom Regulatory Authority of India (TRAI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11491/17/24]

Report and Accounts (2022-23) of NESTS, New Delhi and related papers

DR. L. MURUGAN: Sir, on behalf of Dr. Dr. Bharati Pravin Pawar I lay on the Table, a copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of National Education Society for Tribal Students (NESTS), New Delhi for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11398/17/24]

Reports and Accounts (2022-23) of NPCC, New Delhi; and WAPCOS Limited, New Delhi and related papers

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर): महोदय, मैं अपने सहयोगी श्री बिश्वेश्वर टुडु की ओर से कंपनी अधिनियम, 2013 की धारा 394 की उप धारा(1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति(अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (i) (a) Sixty-sixth Annual Report and Accounts of the National Projects Construction Corporation Limited (NPCC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11338/17/24]

- (ii) (a) Fifty-fourth Annual Report and Accounts of the WAPCOS Limited, New